

**MOTION FOR SUSPENSION OF RULES****Motion under Rule 267 to suspend rest of the business for the day**

SHRI P. RAJEEVE (Kerala): Sir, I move the motion:

“That this House agrees to suspend the rest of the business of the day under Rule 267 to discuss the issue of attack on secular fabric of the country.”

*The question was put and the motion was adopted.*

MR. DEPUTY CHAIRMAN: Now, discussion. ...*(Interruptions)*...

SHRI P. RAJEEVE: Sir, I want to add one point to this motion. As a mover of the motion, I want to add one point.

MR. DEPUTY CHAIRMAN: Yes, I can allow that.

SHRI P. RAJEEVE: The motion, which I have moved under this Rule, concerns the issue of attack on secular fabric of the country. This issue is related to the Constitutional provisions of this country and this issue relates to different Ministries. The communal riots and conversion come under the purview of the Home Ministry and the attempt to change the curricula and change the Christmas holidays and appointment of the Historical Council Chairman come under the purview of HRD Ministry. This issue is a major policy issue. This issue comes under different Ministries. Concerned Ministries ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You can say it while you speak. No problem.

SHRI P. RAJEEVE: Concerned Ministries means that Prime Minister should be here to start this discussion. This is a major policy issue. This Government has created a new portfolio -- Major policy issue. It comes under the purview of the Prime Minister. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You can make the demand while you speak.

SHRI P. RAJEEVE: Then, my request is that this issue comes under different Ministries. As per our proceedings and rules, concerned Minister should be here to start the discussion. Concerned Minister means different Ministries. That means Head of the Government and major policy issues. The Prime Minister should be here to start the discussion. ...*(Interruptions)*...

अल्पसंख्यक कार्य मंत्रालय में राज्य मंत्री तथा संसदीय कार्य मंत्रालय में राज्य मंत्री  
(श्री मुख्तार अब्बास नकवी) : उपसभापति महोदय, ...*(व्यवधान)*...

श्री नरेश अग्रवाल (उत्तर प्रदेश) : सर, संसदीय कार्य मंत्रालय में राज्य मंत्री जी कुछ बोल रहे हैं। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Listen, Mr. Rajeev. Your notice is to discuss ...*(Interruptions)*... Let me say this. Your notice is to discuss a motion regarding the attack on the secular fabric of the country. This is a subject which comes in the ambit of the Home Ministry. ...*(Interruptions)*...

SHRI P. RAJEEV: 'Secular fabric' is not confined to any Ministry. 'Secular fabric' is confined to Home Ministry, Education Ministry, Industry Ministry ...*(Interruptions)*... 'Secular fabric' is not confined to any specific Ministry.

MR. DEPUTY CHAIRMAN: No, you are saying about 'attack'. ...*(Interruptions)*...

श्री मुख्तार अब्बास नकवी : उपसभापति महोदय ...*(व्यवधान)*...

SHRI P. RAJEEV: This House adopted this motion. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. All right. ...*(Interruptions)*...

SHRI P. RAJEEV: This House adopted this motion. The Cultural Ministry is there. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Okay. All right. I concede. ...*(Interruptions)*... I concede. Let us start the discussion. ...*(Interruptions)*... I concede. Let us start the discussion. ...*(Interruptions)*... While discussing, Members can request for the presence of the PM. I have no problem. You start the discussion. ...*(Interruptions)*... But why don't you start the discussion? ...*(Interruptions)*...

SHRI P. RAJEEV: No, Sir. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Why don't you start the discussion?

SHRI P. RAJEEV: The issue is of 'attack on secular fabric'.

MR. DEPUTY CHAIRMAN: Agreed. I am not challenging it.

SHRI P. RAJEEV: HRD Ministry, Home Ministry, Cultural Ministry; different Ministries should be here. Then only Prime Minister can answer to this subject.

MR. DEPUTY CHAIRMAN: No, no. There is no such portfolio.

SHRI P. RAJEEV: The Prime Minister should be here to start this discussion.

MR. DEPUTY CHAIRMAN: There is no such portfolio. See, after all, Government has collective responsibility and the Prime Minister has over all supervisory responsibility of all Ministries. That is agreed to. But, there is no Ministry, as you said, comprising of all these Departments. ...*(Interruptions)*...

SHRI P. RAJEEVE: That is why the Prime Minister! ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: That is all correct. Therefore, the practice in this House is that whenever the Members feel that they want the Prime Minister to reply, while discussing they can ask for that.

SHRI P. RAJEEVE: Sir, can you give the assurance? Can the hon. Chairman give an assurance? This motion was already accepted by this House.

MR. DEPUTY CHAIRMAN: As far as hon. Chairman is concerned, it is the collective responsibility. Any Minister's reply is okay. ...*(Interruptions)*... It is for you. It is your demand. ...*(Interruptions)*...

SHRI P. RAJEEVE: Sir, this House accepted this motion. ...*(Interruptions)*...

SHRI D. RAJA (Tamil Nadu): Sir, we agree with you. ...*(Interruptions)*...

SHRI SITARAM YECHURY (West Bengal): Sir, your collective responsibility concept has been denied by this Government itself. ...*(Interruptions)*...

THE MINISTER OF STATE OF THE MINISTRY OF POWER; AND THE MINISTER OF STATE OF THE MINISTRY OF COAL AND THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): Sir, what is his *locus standi* to talk on this? ...*(Interruptions)*...

SHRI SITARAM YECHURY: Sir, the Prime Minister is the only Minister against whom it is listed. All major policy decisions ...*(Interruptions)*...

श्री मुख्तार अब्बास नक़वी : सर, हम चर्चा के लिए तैयार हैं। ...*(व्यवधान)*... हम चर्चा के लिए तैयार हैं। ...*(व्यवधान)*... चेयर ने रूलिंग दे दी है। कलेक्टिव रेसपांसेबिलिटी के बारे में सारे माननीय सदस्य जानते हैं। ...*(व्यवधान)*...

SHRI SITARAM YECHURY: According to the Rashtrapati Bhawan communique, it is only the Prime Minister of India ...*(Interruptions)*... Only he can take all major policy decisions in the country. Therefore, he should be present. ...*(Interruptions)*...

श्री मुख्तार अब्बास नक़वी : ये डिक्लेट नहीं करेंगे कि मंत्रिमंडल का कौन सदस्य, किस मुद्दे पर जबाब देगा।

SHRI SITARAM YECHURY : Or it is not a collective responsibility. ...*(Interruptions)*... We have abandoned the concept of collective responsibility. ...*(Interruptions)*...

श्री मुख्तार अब्बास नकवी : गृह मंत्री जी जबाब देने के लिए कल भी आए, परसों भी आए और आज भी यहां पर मौजूद हैं, इसलिए आप चर्चा शुरू करिए, उसका हम जवाब देंगे। ...*(व्यवधान)*...

SHRI SITARAM YECHURY: All major policy decisions can be taken only by the Prime Minister. ...*(Interruptions)*...

SHRI DIGVIJAYA SINGH: Sir, I have a point of order. ...*(Interruptions)*...

SHRI SITARAM YECHURY: Sir, I want you to please understand it. ...*(Interruptions)*...

श्री मुख्तार अब्बास नकवी : सर, ये चर्चा शुरू करें। इनको चर्चा का जवाब मिलेगा, जायज़ जवाब मिलेगा, जो चाहते हैं, वह जवाब मिलेगा। आप चर्चा तो शुरू करिए। ...*(व्यवधान)*...

SHRI SITARAM YECHURY: The portfolio distribution is such that all major policy decisions are only the Prime Minister's prerogative under the communique issued by the Rashtrapati Bhavan. ...*(Interruptions)*... Other Ministers do not have any authority. ...*(Interruptions)*... It is the Prime Minister, and the Prime Minister alone, who can decide on all major policy decisions. ...*(Interruptions)*... That is what you have said. ...*(Interruptions)*...

श्री मनसुख एल. मांडविया (गुजरात) : सर, ये चार दिन से एक ही बात कह रहे हैं। ...*(व्यवधान)*...

SHRI SITARAM YECHURY: That is what you have said. ...*(Interruptions)*... That is your own communique. ...*(Interruptions)*... Sir, that is the communique of this Government ...*(Interruptions)*... issued by the Rashtrapati Bhavan. ...*(Interruptions)*...

श्री मुख्तार अब्बास नकवी : उपसभापति महोदय, इनकी प्रॉब्लम यह है कि ये चर्चा करना ही नहीं चाहते हैं। ...*(व्यवधान)*... ये केवल हाउस को disrupt करना, चर्चा में बाधा डालना चाहते हैं। ...*(व्यवधान)*... चर्चा में इनका इंटरेस्ट नहीं है और न ये चर्चा करना चाहते हैं। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Mr. Digvijaya Singh. ...*(Interruptions)*...

SHRI SITARAM YECHURY: Sir, you answer this point. ...*(Interruptions)*...

SHRI DIGVIJAYA SINGH (Madhya Pradesh): Sir, my point of order is simple. ...*(Interruptions)*... My point of order is...*(Interruptions)*...

श्री मनसुख एल. मांडविया : सर, ये चार दिन से एक ही बात कह रहे हैं। ये चर्चा नहीं करना चाहते हैं। ...*(व्यवधान)*...

श्री मेघराज जैन (मध्य प्रदेश) : आप चर्चा शुरू करिए। ...*(व्यवधान)*...

श्री उपसभापति : आप बैठ जाइए। ...*(व्यवधान)*... आप बैठ जाइए। ...*(व्यवधान)*... आप लोग बैठ जाइए। ...*(व्यवधान)*... आप लोग बैठ जाइए। ...*(व्यवधान)*...

श्री मेघराज जैन : आप चर्चा से क्यों डरते हो? ...*(व्यवधान)*...

श्री रणविजय सिंह जूदेव (छत्तीसगढ़) : आपको चर्चा करने में क्या दिक्कत है? ...*(व्यवधान)*...

श्री उपसभापति : मेरी प्रार्थना है कि आप लोग बैठ जाइए। ...*(व्यवधान)*... मेरी प्रार्थना है कि आप लोग बैठ जाइए। ...*(व्यवधान)*... What is your point of order? ...*(Interruptions)*...

SHRI DIGVIJAYA SINGH: Sir, we are extremely grateful to the Chair and grateful to the Leader of the House for having acceded to our request of suspension of business of the House and allowing discussion under Rule 267. My point is simple. The motion moved by Mr. P. Rajeev speaks about attack on secular fabric of this country. ...*(Interruptions)*... The motion says that it is an attack on the secular fabric of the country. ...*(Interruptions)*... Sir, secular fabric is enshrined in the Indian Constitution. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: After this, I will allow you. ...*(Interruptions)*... I will allow you. ...*(Interruptions)*... I will allow you. ...*(Interruptions)*...

SHRI DIGVIJAYA SINGH: When the secular fabric of Indian Constitution is being attacked, Sir, who else can we listen to except the Prime Minister? ...*(Interruptions)*...

श्री मेघराज जैन : सर, इन्होंने इस देश की सारी व्यवस्थाओं को तहस-नहस कर दिया है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: What is your point? ...*(Interruptions)*...

SHRI D. RAJA: Sir, we agree with the Chair that it is the collective responsibility. ...*(Interruptions)*... But the Prime Minister is the head of the collective. ...*(Interruptions)*... Let us understand that. ...*(Interruptions)*... The Prime Minister is the head of the Government. He is the head of the collective. ...*(Interruptions)*... In no way, we underestimate the Home Minister. We have all respect for the Home Minister, Mr. Raj Nath Singh, and Sushma Swarajji for that matter. We have respect for each Minister. As he said, the Government is the collective responsibility. The Prime Minister is the head of the Government.

MR. DEPUTY CHAIRMAN: Let us start the discussion and then you can make this demand. ...*(Interruptions)*...

श्री मेघराज जैन : चर्चा का जबाब मंत्री जी देंगे।

SHRI D. RAJA: Sir, listen to me. ...*(Interruptions)*... As Mr. Digvijaya Singh has said, it is an attack on our secular fabric. It is an attack on the fabric of society and the Constitution. ...*(Interruptions)*... Prime Minister alone can be made accountable. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Raja, let us start the discussion. ...*(Interruptions)*...

SHRI D. RAJA: He can represent the Government. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: I would appeal to the House to start the discussion one by one. ...*(Interruptions)*... Do you agree for starting the discussion? ...*(Interruptions)*... Anand Sharmaji, I have a simple question. ...*(Interruptions)*... I will allow you. ...*(Interruptions)*... But, you should also tell me whether you agree for starting the discussion. ...*(Interruptions)*... I am allowing you. But, also help me. ...*(Interruptions)*...

SHRI ANAND SHARMA (Rajasthan): With due respect to the Chair, Sir, yes, but I would also request the Chair to tell the Government, its Ministers and ruling party Members to respect this House, and not interrupt and heckle us. ...*(Interruptions)*... They are heckling. ...*(Interruptions)*...

श्री मुख्तार अब्बास नक़वी : आप हमको ज्ञान मत दीजिए। ...*(व्यवधान)*... आप अपने सदस्यों को ठीक करिए। ...*(व्यवधान)*...

श्री आनन्द शर्मा : प्रधानमंत्री सदन में मौजूद थे। ...*(व्यवधान)*... प्रधानमंत्री चर्चा नहीं चाहते। ...*(व्यवधान)*...

श्री मुख्तार अब्बास नक़वी : सदन में लगातार चार-पांच दिन से इस पर चर्चा है। ...*(व्यवधान)*... आप इन दिनों इस तरह का व्यवहार कर रहे हैं ...*(व्यवधान)*...

श्री आनन्द शर्मा : हमने कोई गलत व्यवहार नहीं किया है। ...*(व्यवधान)*...

श्री मुख्तार अब्बास नक़वी : हम जानते हैं कि शालीनता क्या होती है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Now, hon. Members, I am going to start the discussion. ...*(Interruptions)*...

श्री मुख्तार अब्बास नक़वी : आप चर्चा से भाग क्यों रहे हैं? ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Now, hon. Members, I am starting the discussion. ...*(Interruptions)*...

श्री मुख्तार अब्बास नक़वी : यह तरीका ठीक नहीं है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Now, hon. Members, I am going to start the discussion. ...*(Interruptions)*... Shri Digvijaya Singh. ...*(Interruptions)*... You have to start the discussion. ...*(Interruptions)*... I am starting the discussion. ...*(Interruptions)*...

SHRI ANAND SHARMA: Why can't he accept our request? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Now, hon. Home Minister. ...*(Interruptions)*... Please listen to the Home Minister. ...*(Interruptions)*...

SHRI DEREK O'BRIEN (West Bengal): Sir, you want us to start the discussion. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Mr. Derek O'Brien, he is not yielding. ...*(Interruptions)*... I would allow you. ...*(Interruptions)*... Please take your seat. ...*(Interruptions)*... I have called the Home Minister. ...*(Interruptions)*... You take your seat. ...*(Interruptions)*... After the Home Minister, I would allow you. ...*(Interruptions)*...

श्री मुख्तार अब्बास नक़वी : सर आपने गृह मंत्री को बोलने के लिए कहा है। ...*(व्यवधान)*...

श्री उपसभापति : गृह मंत्री जी को सुनिए। ...*(व्यवधान)*... गृह मंत्री जी को सुनिए। ...*(व्यवधान)*... You have to listen to the Home Minister.

श्री आनन्द शर्मा : इस सदन की नियमावली है। ...*(व्यवधान)*... आपने हमें बोलने के लिए कहा, उन्होंने मुझे बोलने नहीं दिया। महोदय, मैं आपका संरक्षण चाहता हूँ। सदन की गरिमा को देखते हुए, सत्ताधारी दल विपक्ष को बोलने न दे और कहे कि चर्चा करो ...*(व्यवधान)*... प्रधानमंत्री सदन छोड़कर चले जाएं, हम इसको बरदाश्त नहीं कर सकते। ...*(व्यवधान)*... यह नहीं होगा। ...*(व्यवधान)*...

श्री मुख्तार अब्बास नक़वी : आपका व्यवहार पिछले एक हफ्ते से कैसा है? ...*(व्यवधान)*... आपने सारी मर्यादाएं ध्वस्त कर दी हैं। ...*(व्यवधान)*... आपने सारी मर्यादाओं की शालीनता तार-तार की है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Now, let us listen to the Home Minister. ...*(Interruptions)*...

श्री मुख्तार अब्बास नक़वी : आप हमको ज्ञान दे रहे हैं। ...*(व्यवधान)*... आप यह ज्ञान अपने सदस्यों को दीजिए। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Now, Home Minister, please. ...*(Interruptions)*... Please listen to the Home Minister. ...*(Interruptions)*... After that, you can speak. ...*(Interruptions)*... There is a tradition in this House. ...*(Interruptions)*...

**गृह मंत्री (श्री राजनाथ सिंह) :** उपसभापति महोदय, लंच ऑवर से पहले जब सभापति महोदय इस पीठ पर मौजूद थे, उस समय एक आम सहमति बन गई थी कि धर्मांतरण के मुद्दे को लेकर सम्मानित सदस्य जो चर्चा चाहते हैं, उस विषय पर चर्चा होनी चाहिए। उस समय प्रधानमंत्री जी सदन में मौजूद थे। मैं आंतरिक सुरक्षा से संबंधित मामलों का मंत्री हूँ और गृह मंत्रालय की जिम्मेदारी मेरे ऊपर है, चर्चा होती, मैं तो मौजूद रहता, मैं उसका उत्तर देता, जहाँ भी आवश्यक होता, यदि हमारे सदस्य संतुष्ट न होते, तो इस संभावना को भी नकारा नहीं जा सकता था, हो सकता है कि प्रधान मंत्री जी इस बीच इंटरवीन भी सकते थे। लेकिन मुझे यह दुःख है कि प्रधानमंत्री जी की मौजूदगी लंच ऑवर से पहले यहाँ पर थी और चर्चा होने का फैसला हो चुका था, उसके बावजूद हमारे सम्मानित विपक्ष के सदस्यों ने इस सदन में चर्चा इतने गंभीर विषय पर नहीं होने दी। ...*(व्यवधान)*...

**एक माननीय सदस्य :** अभी भी नहीं होने दे रहे हैं। ...*(व्यवधान)*...

**श्री राजनाथ सिंह :** येचुरी जी, प्रधानमंत्री पद की एक गरिमा होती है ...*(व्यवधान)*...

**श्री सीताराम येचुरी :** उपसभापति जी, माननीय चेयरमैन साहब ने चर्चा की अनुमति दी, क्वेश्चन ऑवर सस्पेंड हुआ, चर्चा शुरू हुई और विपक्ष के उप नेता ने यह शुरू की ...*(व्यवधान)*... सुनिए ...*(व्यवधान)*... हमने सिर्फ यही कहा, हमने यही कहा कि प्रधानमंत्री इसका जवाब दें ...*(व्यवधान)*... उस सवाल के ऊपर पूरे हाउस में disruption हुआ ...*(व्यवधान)*... पूरे हाउस में disruption हुआ ...*(व्यवधान)*... सर, यही कर रहे हैं ...*(व्यवधान)*... सर, अगर सत्ताधारी लोग हाउस में disruption करते हैं, तो इसका भविष्य क्या है? ...*(व्यवधान)*... इसका भविष्य क्या है? ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: I think, the Treasury Benches should not disturb. ...*(Interruptions)*... The Government should have its say; and the Opposition should have its say. So, don't disturb. ...*(Interruptions)*... See, you should not disturb. The Government should have its say; and the Opposition should have its say. You should not disturb. ...*(Interruptions)*...

**श्री सीताराम येचुरी :** सर, चर्चा शुरू हुई, उसमें यही आग्रह किया गया ...*(व्यवधान)*... पिछली बार माननीय प्रधानमंत्री जी ने यहाँ पर आश्वासन दिया था ...*(व्यवधान)*... उस आश्वासन का कोई असर नज़र नहीं आ रहा है ...*(व्यवधान)*...

**श्री उपसभापति :** ठीक है ...*(व्यवधान)*...

**श्री सीताराम येचुरी :** पिछली बार, जब माननीय प्रधानमंत्री जी ने यहाँ पर आश्वासन दिया था, उस आश्वासन का असर नहीं हुआ ...*(व्यवधान)*... वहाँ के माननीय सदस्य तथा ...*(व्यवधान)*...



और भी कई प्रकार के प्रकटन होते रहे, उसके बारे में हमने यही आग्रह किया कि चर्चा हो, चर्चा के लिए पूरी नियमावली की जो भी परिस्थिति थी ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Mr. Yechuryji ...*(Interruptions)*...

SHRI SITARAM YECHURY: One second, Sir, उसको सुधारा गया, सुधार कर चर्चा शुरू करने की बात हुई। हमने प्रधान मंत्री जी से यही आग्रह किया कि आप मौजूद रहित, चर्चा की सुनिए, क्योंकि आपके अलावा ...**(व्यवधान)**... यह हमारा कहना नहीं है, आपकी कैबिनेट की जो सूची है, जो राष्ट्रपति भवन से छपकर निकलती है, उसके अंदर यह लिखा गया है प्रधानमंत्री और सिर्फ प्रधानमंत्री all important policy decisions पर सिर्फ वे ही निर्णय लेंगे। ...**(व्यवधान)**... यह हमने नहीं कहा ...**(व्यवधान)**... यह हमने नहीं कहा ...**(व्यवधान)**... आपने कहा ...**(व्यवधान)**... आपकी वजह से ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Mr. Yechuriji, the Home Minister has not ruled out his presence. ...*(Interruptions)*... He said that while the discussion is on, if necessary, the Prime Minister may come. He said that. हिंदी में बोले। मैंने ऐसा समझा।

SHRI SITARAM YECHURY: I am saying that in the morning we did not disrupt the discussion. We have only said that the Prime Minister should be there to reply. That was our request; and that was not acceded to. ...*(Interruptions)*... He is the only person who has got the responsibility. ...*(Interruptions)*...

श्री मेघराज जैन : ये चर्चा कर सकते हैं। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Tyagiji, what is your point? Say something new.

SHRI K.C. TYAGI (Bihar): I want to say something new.

श्री सत्यव्रत चतुर्वेदी : उपसभापति जी, इस सदन में सिर्फ इस वजह से चर्चा रुकी हुई है। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Say something new.

श्री सत्यव्रत चतुर्वेदी (मध्य प्रदेश) : सर, मैं बिल्कुल नई बात कर रहा हूँ, पिछले चार दिनों से सबको मालूम है कि इस सदन में चर्चा हो गई होती, यह केवल इस बात पर रुकी हुई थी कि प्रधानमंत्री जी यहां हों ...**(व्यवधान)**... दुर्भाग्य से ...**(व्यवधान)**... ये देखिए ...**(व्यवधान)**... यह हाल है ...**(व्यवधान)**... देखिए ...**(व्यवधान)**...

श्री मनसुख एल. मांडविया : सर, यही बात कही है ...**(व्यवधान)**...

श्री सत्यव्रत चतुर्वेदी : मैं आपसे निवेदन कर रहा हूँ और देखिए क्या हाल है? ...**(व्यवधान)**... सर, मुझे अपनी बात पूरी करने दें ...**(व्यवधान)**...

SHRI P. RAJEEVE: Sir, on the internal security, I totally agree with the Home Minister. ...*(Interruptions)*... The issue is on the secular fabric. What is happening in the country? The Prime Minister should be called in here. ...*(Interruptions)*...

SHRI MUKHTAR ABBAS NAQVI: You can't dictate. आप सरकार को यह डिक्टेड नहीं करेंगे कि जवाब कौन देगा। ...*(व्यवधान)*... ...*(Interruptions)*... Sir, you start the discussion.

श्री सत्यव्रत चतुर्वेदी : उपसभापति जी, मुझे अपनी बात पूरी करने दें ...*(व्यवधान)*... सर, मैं यह कहना चाह रहा था कि किन्हीं कारणों से प्रधानमंत्री जी शहर से बाहर थे, जब तक वे बाहर थे, तब तक उनका यहां न आ पाना समझ में आता था ...*(व्यवधान)*... लेकिन कल और आज, और आज तो वे सदन में भी मौजूद थे, उनके सदन में मौजूद होने के बाद, हम सभी लोगों ने यह अनुरोध किया था कि जो विभिन्न पार्टियों के लीडर्स हैं ...*(व्यवधान)*... वे अपनी बात कह लें, प्रधानमंत्री जी उसे सुन लें और उसके बाद प्रधानमंत्री जी पार्टी लीडर्स की बातों का जवाब दे दें ...*(व्यवधान)*... हमने यह आग्रह किया था, लेकिन उसके बावजूद भी वे इस बात पर सहमत नहीं हुए ...*(व्यवधान)*... सदन छोड़कर चले गए ...*(व्यवधान)*... अपनी जिम्मेदारी से ...*(व्यवधान)*... भाग खड़े हुए ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Okay, I got it. Now, Mr. K.C. Tyagi. ...*(Interruptions)*...

श्री के.सी. त्यागी : सर, मैं कैसे बोलूंगा? ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: I will allow you also. ...*(Interruptions)*... बोलिए। I will call you. ...*(Interruptions)*... Now, Mr. K.C. Tyagi, please. Any new suggestion?

श्री के.सी. त्यागी : सर, मेरा निवेदन है।

MR. DEPUTY CHAIRMAN: Any new suggestion?

श्री के.सी. त्यागी : हां, सर, न्यू सजेशन है। माननीय गृह मंत्री जी अपना वक्तव्य दे रहे थे, तो मुझे उनसे केवल दो बातें कहनी हैं। एक तो यह कि इनकी लंबाई से नहीं, बल्कि इनके भाषण की लंबाई से बहुत डर लगता है। इसलिए पहली बात यह कि इसका जवाब इनसे न दिलवाया जाए और दूसरी बात यह कि मेरा निवेदन है कि यह बहस केवल कन्वर्जन तक सीमित नहीं है। ...*(व्यवधान)*... आप प्लीज़ एक मिनट सुन लीजिए, उसके बाद आप जो कहना चाहें, कहिए। सर, पीयूष गोयल जी बैठे हैं। इनके जो वालिद साहब हैं, वे मुम्बई में भारतीय जनता पार्टी की स्वागत समिति के संयोजक थे, जिसमें श्री अटल बिहारी वाजपेयी जी के नेतृत्व में 'गांधीवादी समाजवादी' होना चाहिए, ऐसा करके शामिल किया। ...*(समय की घंटी)*... मेरी बात सुनिए, सर।

MR. DEPUTY CHAIRMAN: No, no. ...*(Interruptions)*... Not allowed. ...*(Interruptions)*...

श्री के.सी. त्यागी : यह शामिल किया गया था। ...**(व्यवधान)**... सर, आज उसी गांधी पर ...**(व्यवधान)**... सर, मेरी बात पूरी नहीं हुई है।

MR. DEPUTY CHAIRMAN: Not allowed. ...**(Interruptions)**... No, no. ...**(Interruptions)**... Mr. V.P. Singh Badnore. ...**(Interruptions)**... यह तो एलाउड नहीं है।

श्री के.सी. त्यागी : मैं कोई गलत बात नहीं कह रहा हूँ। ...**(व्यवधान)**...

MR. DEPUTY CHAIRMAN: Tyagiji, why do you bring in the name of the Minister? ...**(Interruptions)**...

श्री के.सी. त्यागी : यह कोई बात हुई क्या? सर, मेरी बात खत्म नहीं हुई है।

श्री उपसभापति : आप क्या बोल रहे हैं?

श्री के.सी. त्यागी : मैं कोई गलत बात नहीं कह रहा हूँ, मैं इनके खिलाफ नहीं कह रहा हूँ। निर्मला जी, प्लीज़।

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRIMATI NIRMALA SITHARAMAN): Allow me for one minute. ...**(Interruptions)**... Sir, with due respect, I would say that I respect Tyagiji, but I just want to submit, when the Home Minister, who gets up to speak, speaks maybe long or short, but the fact is, he is the competent person to speak on this. But, even to say in a *vyangya* kind of a tone that his speech is too long, I feel a bit bad about my Home Minister. ...**(Interruptions)**... Kindly, that is not ...**(Interruptions)**...

श्री के.सी. त्यागी : सर, अब जो मजाक करना भी पंसद नहीं आता। ...**(व्यवधान)**... सर, मेरी बात खत्म नहीं हुई है।

श्री उपसभापति : आप इसके बारे में बात करिए, दूसरा एक्सटर्नल मैटर मत लाइए। ...**(व्यवधान)**...

श्री के.सी. त्यागी : सर, मेरी बात सुन लीजिए। सत्यव्रत जी, मैं बोल रहा हूँ, हम तो कभी-कभी बोलते हैं। मैं कोई ऐसी बात नहीं बोल रहा हूँ कि मैं किसी की सेंसिबिलिटीज़ हर्ट कर रहा हूँ।

श्री उपसभापति : त्यागी जी, आप इधर देख कर बोलिए।

श्री के.सी. त्यागी : निर्मला जी, राजनाथ जी के भाषण देने की जो कला है, उस पर मैं भी मुग्ध हूँ, आपकी तरह। मैंने लाइटर वे मैं कहा कि वे ज्यादा लंबा भाषण करेंगे, इसलिए यह आपकी साज़िश भी हो सकती है।

श्री उपसभापति : आप जो सब्जेक्ट है, उसके बारे में बोलिए।

श्री के.सी. त्यागी : मैं फिर कह रहा हूँ।...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Tyagiji, if you have any suggestion, you may say it, otherwise...

श्री के.सी. त्यागी : सर, मैं यही कहना चाहता था और बहुत विनम्रता से, though they are not Left, मैं अपने बायें बाजू के मित्रों से कहना चाहता हूँ कि 'गांधीवादी समाजवादी' होना चाहिए, ऐसा करके पीयूष गोयल जी की पिताजी अध्यक्षता में जो स्वागत समिति बनी थी, मुम्बई में भारतीय जनता पार्टी के स्थापना दिवस के अधिवेशन में ...(व्यवधान)... आज उसी \* को ...(व्यवधान)... इसमें ऑब्जेक्शनेबल क्या है? ...(व्यवधान)... मेरी बात सुन लीजिए।

MR. DEPUTY CHAIRMAN: Why do you say all that? ...(Interruptions)... Mr. Tyagi, why do you say all that? ...(Interruptions)... The problem before us is, whether to start the discussion or not. Talk about that. ...(Interruptions)...

श्री के.सी. त्यागी : सर, मैं उसी में ऐड कर रहा हूँ।...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Now, Mr. V.P. Singh Badnore; after that I will have to ...(Interruptions)...

श्री के.सी. त्यागी : सर, मेरे पास दो चिट्ठियाँ हैं, जो डा. श्यामा प्रसाद मुखर्जी जी और गुरु गोलवलकर जी को सरदार पटेल ने लिखी हैं, जिसमें उन्होंने हिन्दू महासभा के उस कुकृत्य के लिए उनको मना किया था। ...(व्यवधान)... जब डा. श्यामा प्रसाद मुखर्जी कह रहे थे कि बैन हटाओ, तब उन्होंने चिट्ठी लिखी थी। आज किस मुंह से वे \* की तारीख करेंगे उस देश के अन्दर, जहां आज तक ...(व्यवधान)...

MR. DEPUTY CHAIRMAN: Okay. Now, Mr. V.P. Singh Badnore....(Interruptions)... Mr. V.P. Singh Badnore. ...(Interruptions)...

श्री मुख्तार अब्बास नकवी : सर, हमारा आपसे अनुरोध है कि आप चर्चा शुरू करा लीजिए। इतनी देर से बार-बार माननीय सदस्य एक ही बात बोल रहे हैं। अब तक तो चर्चा पूरी हो चुकी होती और उनको जवाब भी मिल गया होता। इनके पास चर्चा के लिए कोई मुद्दा नहीं है। वे केवल एक ही बात बोलेंगे और डिस्टर्ब करेंगे।

MR. DEPUTY CHAIRMAN: Mr. V.P. Singh Badnore. ...(Interruptions)...

SHRI V. P. SINGH BADNORE (Rajasthan): Sir, for the last three days, there has been a rhetoric coming from that side regarding calling the Prime Minister over an issue. ...(Interruptions)... Now, what I want to say here is, this precedent has not been there at all. We can't make it a precedent. If we make it a precedent, for every issue they

\* Expunged as ordered by the Chair.

will say, call the Prime Minister. ...*(Interruptions)*... we can't make it a precedent. There is no precedent in our Rule Book. So, please don't allow this. It cannot happen. If it happens, then for every issue they would say, call the Prime Minister. How can we allow it? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Now, discussion on issue of 'Attack on secular fabric of the country'. Shri Digvijaya Singh, you have to start the discussion. ...*(Interruptions)*... Your name is first. *(Interruptions)*...

श्री सत्यव्रत चतुर्वेदी : आप एक बात सुन लीजिए। अगर प्रधानमंत्री इस सदन में नहीं आएंगे, तो हाउस में कोई बिज़नेस नहीं होगा। ...*(व्यवधान)*...

SHRI P. RAJEEVE: Sir, who is the concerned Minister on this issue of 'attack on secular fabric of the country'? ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Shri P. Rajeeve, it was your motion to suspend the rest of the business for today. That motion is considered. So I am now starting the discussion. You have to speak first. Please speak ...*(Interruptions)*...

SHRI P. RAJEEVE: Sir, I want to know: Who is the concerned Minister?

MR. DEPUTY CHAIRMAN: That question is not relevant. ...*(Interruptions)*...

SHRI P. RAJEEVE: That is the most relevant question of the discussion. ...*(Interruptions)*... That is true. ...*(Interruptions)*...

श्री मुख्तार अब्बास नक़वी : सर, यह ग़लत परम्परा है। ...*(व्यवधान)*... यह बात सरकार तय करेगी कि जवाब कौन देगा। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Now, see, in the Rule Book there is no provision for a mover of motion to ask who is the concerned Minister and insist that a particular Minister should come. ...*(Interruptions)*... There is no rule. ...*(Interruptions)*... There is no rule. ...*(Interruptions)*...

SHRI P. RAJEEVE: While my issue is being discussed. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: You can make a demand. ...*(Interruptions)*... You can make a request. ...*(Interruptions)*... Shri Rajeeve, please listen to me ...*(Interruptions)*... You can make a request, you can make a demand, you do that in your speech. ...*(Interruptions)*... It cannot be a condition. ...*(Interruptions)*...

SHRI MUKHTAR ABBAS NAQVI: Sir, they are not ready to start the discussion. ...*(Interruptions)*...

SHRI SATYAVRAT CHATURVEDI: Sir, no Prime Minister, no House.  
...(Interruptions)...

श्री मुख्तार अब्बास नकवी : इस तरह आप डिस्कस नहीं कर पाएंगे। ...*(व्यवधान)*... सरकार आपके निर्देशों पर नहीं चलेगी। ...*(व्यवधान)*... सरकार आपकी मेहरबानी से काम नहीं कर रही है। ...*(व्यवधान)*... सरकार आपने नहीं बनाई है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: I would like to make it very clear that we cannot start a discussion on such a conditionality. ...*(Interruptions)*... There cannot be a discussion on such a conditionality. ...*(Interruptions)*... I can only allow to start the discussion as per rule and as per procedure ...*(Interruptions)*... I cannot accept any conditionality. ...*(Interruptions)*... So, I would request Shri Rajeeve to start the discussion. ...*(Interruptions)*...

SHRI P. RAJEEVE: Sir, hon. Chair is creating wrong a precedent. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: Ok, what is the point of order? ...*(Interruptions)*...

श्री मुख्तार अब्बास नकवी : सर, हम एक बात स्पष्ट करना चाहते हैं। मैं माननीय सदस्यों से हाथ जोड़कर अपील करता हूँ, आप इतने गंभीर मुद्दे पर चर्चा करना चाहते हैं। ...*(व्यवधान)*... हम चर्चा के लिए शुरू से तैयार हैं। ...*(व्यवधान)*... हर दिन आप एक नया बहाना बना रहे हैं। ...*(व्यवधान)*... आप सरकार को डिक्लेट नहीं कर सकते कि कौन मंत्री किस चर्चा पर जवाब देगा। ...*(व्यवधान)*... यह सामूहिक जिम्मेदारी है और चेयर ने इस पर रूलिंग भी दी हुई है। ...*(व्यवधान)*... जहां तक प्रधानमंत्री जी के आने का सवाल है, प्रधानमंत्री जी यहां पर आए थे। ...*(व्यवधान)*... आप अभी यहां चर्चा शुरू करिए, गृह मंत्री जी यहां पर हैं, वे जवाब देंगे। ...*(व्यवधान)*... अब आपको जवाब सुनना है, तो सुनिए, आपको चर्चा करनी है, तो कीजिए। ...*(व्यवधान)*...

पर्यावरण, वन और जलवायु परिवर्तन मंत्रालय के राज्य मंत्री (श्री प्रकाश जावड़ेकर) : सर, मेरा प्वाइंट ऑफ आर्डर यह है ...*(व्यवधान)*... आपने रूलिंग दी है। ...*(व्यवधान)*... You have already given the ruling. मुद्दाविहीन विपक्ष चर्चा से भागने का बहाना ढूंढ़ रहा है। ...*(व्यवधान)*... वह चर्चा से भागने का बहाना ढूंढ़ रहा है। ...*(व्यवधान)*... वे कहेंगे कि सभी प्रश्नों के जवाब प्रधानमंत्री ही दें, चर्चा जवाब भी प्रधानमंत्री दें। ...*(व्यवधान)*... मैं लीमा होकर आया हूँ, उसका जवाब भी प्रधानमंत्री दें। ...*(व्यवधान)*... ऐसा नहीं हो सकता। ...*(व्यवधान)*... इसीलिए मैं कह रहा हूँ कि मुद्दाविहीन विपक्ष चर्चा से भागने का बहाना ढूंढ़ रहा है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: The House is adjourned for 15 minutes.

*The House then adjourned at twenty-nine minutes past two of the clock.*

*The House reassembled at forty-four minutes past two of the clock,*

MR. DEPUTY CHAIRMAN *in the Chair.*

MR. DEPUTY CHAIRMAN: Shri P. Rajeeve, please start the discussion.

SHRI P. RAJEEVE: Sir, we have several precedents when the hon. Chair adjourned the House because of the absence of the concerned Minister while the discussion was going on. I am ready to quote several precedents.

MR. DEPUTY CHAIRMAN: I am not allowing all this.

SHRI P. RAJEEVE: Sir, the hon. Chairman adjourned the House...

MR. DEPUTY CHAIRMAN: I have already given the ruling on that. I said, "There cannot be a discussion on any conditionally." I have given the ruling on that. If you want to start the discussion, then, you can start.

SHRI P. RAJEEVE: Sir, you should protect the decorum of the House. ...*(Interruptions)*... There are several precedents where the hon. Chair adjourned the House because of the absence of concerned Ministers. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: No concerned Minister ...*(Interruptions)*... The Government runs on collective responsibility. Half-a-dozen Ministers are sitting here. ...*(Interruptions)*... In fact, more than that are present, and that is enough. ...*(Interruptions)*... I cannot ask a particular Minister to be present. There are enough Ministers, and the Home Minister is also here. No question of starting the discussion on conditionality. If you want, you can start. ...*(Interruptions)*... Mr. Anand Sharma, what is your point of order? ...*(Interruptions)*... I have allowed Shri Anand Sharma. ...*(Interruptions)*...

श्री मनसुख एल. मांडविया : सर, फिर वही बात हो रही है। ...*(व्यवधान)*...

SHRI ANAND SHARMA: Mr. Deputy Chairman, Sir, I have a genuine point of order. My point of order, for which I would like to have your ruling, is this. As per the Rules of Procedure and Conduct of Business of this House, if an assurance is made by a Minister, and if that assurance is violated, then, only that particular Minister can come and reassure and explain about the violation. This morning, I asked the hon. Prime Minister; -- this has not been disposed of -- you gave us an assurance, and that assurance has been violated repeatedly. So, he can only answer this. ...*(Interruptions)*... I want your ruling. Nobody else can answer. ...*(Interruptions)*...

श्री मनसुख एल. मांडविया : सर फिर वही बात हो रही है। ...*(व्यवधान)*... एक ही बात हो रही है। ...*(व्यवधान)*... चर्चा नहीं हो रही है। ...*(व्यवधान)*...

MR. DEPUTY CHAIRMAN: Now, there is a procedure in the Rules Book. If there is an assurance given by a Minister, and if it is violated, there is a procedure to follow, and that procedure can be followed. That is not by raising or asking for a ruling. There is

a procedure. You can go through that. There is also an Assurances Committee. Mr. Anand Sharma, you can take recourse to that procedure. Go through the Assurances Committee. That is all I can say.

SHRI ANAND SHARMA: Sir, this is a serious matter. I had asked the Prime Minister this morning in this House, -- hon. Chairman was there I requested the Prime Minister directly, and the Prime Minister did not show that courtesy and to reassure and explain why that violation has taken place. It is clear that the Prime Minister has withdrawn from this House. He has not come back. This discussion was agreed to when the Prime Minister was present. And, therefore, on a related subject, which is not different from that, ...(Interruptions)...

MR. DEPUTY CHAIRMAN: No need for any more discussions on this. Mr. Rajeeve, you start the discussion. ...(Interruptions)... Yes, Parliamentary Affairs Minister.

श्री मुख्तार अब्बास नकवी : सर, मुझे आदरणीय आनन्द शर्मा जी और उनकी पार्टी पर बहुत तरस आ रहा है। ...(व्यवधान)...

कुछ माननीय सदस्य : क्या तरस आ रहा है? ...(व्यवधान)...

श्री मुख्तार अब्बास नकवी : इसलिए आ रहा है, क्योंकि ये हर दिन नया बहाना ढूंढते हैं और हर दिन एक नई कहानी गढ़ते हैं। ...(व्यवधान)... उनका हर बहाना अपने आप अपनी मौत मर रहा है। ...(व्यवधान)... उनकी हर कहानी अपने आप फ्लॉप हो रही है, इसलिए कम से कम कुछ नया सोच कर आइए। ...(व्यवधान)... हर दिन आप एक बासी और एक्स्पायर्ड फॉर्मूला लाएंगे, ...(व्यवधान)... इससे निश्चित रूप से आपकी पार्टी को भी नुकसान हो रहा है और आपका भी नुकसान हो रहा है। ...(व्यवधान)... प्रधानमंत्री जी ने आपको कोई assurance नहीं दिया है। ...(व्यवधान)...

श्री आनन्द शर्मा : आप क्या बात कर रहे हैं। ...(व्यवधान)...

श्री मुख्तार अब्बास नकवी : अगर कोई assurance दिया गया है, तो उसके लिए Assurances Committee है, आप उसमें जा सकते हैं। ...(व्यवधान)... आप यहां पर चर्चा करना नहीं चाहते हैं। ...(व्यवधान)...

श्री आनन्द शर्मा : हमने प्रधानमंत्री जी से पूछा है। ...(व्यवधान)...

श्री मुख्तार अब्बास नकवी : हमें दुख भी हो रहा है ...(व्यवधान)...

श्री आनन्द शर्मा : सर, इस सदन में जब तक प्रधानमंत्री जी नहीं आएंगे, तब तक इस सदन में कोई डिस्कशन नहीं होगा, कोई कार्यवाही नहीं होगी। ...(व्यवधान)... हम स्पष्ट करते हैं कि आप प्रधानमंत्री जी को लाएं ...(व्यवधान)... अब प्रधानमंत्री जी के बिना बात नहीं होगी। ...(व्यवधान)... उनके बिना बात नहीं होगी। ...(व्यवधान)...



श्री मुख्तार अब्बास नक़वी : आपको oblige करने के लिए सरकार निर्णय नहीं करेगी। ...*(व्यवधान)*... यह हम तय करेंगे कि कौन जवाब देगा। ...*(व्यवधान)*... आप तय करेंगे कि कौन और क्या बोलेगा? ...*(व्यवधान)*... आपको oblige करने के लिए यह सरकार नहीं है। ...*(व्यवधान)*... न सरकार को आपने बनाया है, न सरकार आपकी मेहरबानी पर चल रही है।

SHRI SATYAVRAT CHATURVEDI: No PM. ...*(Interruptions)*...

SOME HON. MEMBERS: No House. ...*(Interruptions)*...

MR. DEPUTY CHAIRMAN: The Chair is ready to start the discussion. ...*(Interruptions)*... I am requesting all of you. If you need, please start the discussion. Otherwise, I will be forced to adjourn the House. I have no other go. ...*(Interruptions)*... I am helpless. ...*(Interruptions)*... The Chair is helpless. ...*(Interruptions)*... I have to adjourn the House. ...*(Interruptions)*... I will have to adjourn the House. I have no other go. ...*(Interruptions)*... I am going to adjourn the House. There is no other go. The House is adjourned to meet on Friday, the 19th December, 2014 at 1100 hours.

*The House then adjourned at fifty-three minutes past two of the clock till eleven of the clock on Friday, the 19th December, 2014.*